

[Print](#)**Defective Case Register from 2025-10-01 to 2025-10-01**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/30551/2025	MANAS CHANDRA JENA	2025-10-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished in the petition.2. Page no.8 not neat and legible.
2	D-FAO/40612/2025	DEBASISH PATNAIK	2025-10-01	Period of Delay 27 days 2.Code not correct
3	D-ABLAPL/30598/2025	PRABIR KUMAR RAY	2025-10-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.r there after
4	D-BLAPL/30487/2025	SANJUKTA MUNDA	2025-10-01	1. Paragraph 9 of the application not filled. 2. in declaration under affidavit no of paragraph wrongly furnished.
5	D-WP(C)/39694/2025	RAMAKANTA PANDA	2025-10-01	1.Signature of the deponent not tally in affidavit as well as V>Nama And I.A.
6	D-ABLAPL/30578/2025	SUSAMA PRADHAN	2025-10-01	1. Paragraph 7 of the application not filled.
7	D-RPFAM/40393/2025	AMITAV TRIPATHY	2025-10-01	good ground not furnished
8	D-ABLAPL/30493/2025	BABITA DAS	2025-10-01	H.C.B.A.W.F.Fee Rs.50.00 not paid in V>Nama.
9	D-GUAP/40627/2025	ADYASIDHI MISHRA	2025-10-01	Code to be correct 2. good ground not furnished
10	D-CRLMC/30065/2025	JEMINA SARKAR	2025-10-01	1. GR case number not correctly furnished in cause title, para no.1 and Prayer of the petition.
11	D-CRLMC/30044/2025	GYANA RANJAN MAHAPATRA	2025-10-01	1. Serial numbers not correctly furnished in Index. 2. Certified copy of annex-3 not filed.
12	D-WP(C)/39782/2025	RAMESH CH. BEHERA	2025-10-01	1.D.C.Fee of Rs.30/- To be paid on C.T.
13	D-BLAPL/30524/2025	PRAJIT KUMAR PRADHAN	2025-10-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further S.R.
14	D-ABLAPL/30503/2025	BIKASH KUMAR PRADHAN	2025-10-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama. 2..Petition not correctly addressed to Honorable Court
15	D-CRLMP/30546/2025	ASWINI KUMAR DASH	2025-10-01	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Page no.3 not attested.3. LAA fee Rs. 10/-. AWF fee Rs.15/- and A.C. fee Rs.2/- to be paid on V.nama.
16	D-WP(C)/39059/2025	SAMEER KUMAR DAS	2025-10-01	14-NOT PROPERLY INDEXED.

17	D-ABLAPL/30508/2025	ASUTOSH TRIPATHY	2025-10-01	H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama.
18	D-ABLAPL/30497/2025	SATYA PRAKASH SATAPATHY	2025-10-01	Date of the copy of F.I.R not tally with Index.
19	D-ABLAPL/30589/2025	TUKUNA KUMAR MISHRA	2025-10-01	1. Court fee Rs 6/- to be paid for a.bail application. 2. Court fee and other fees Rs 89/- to be paid for V.nama. 3. In cause title petitioner name mentioned as Manoj muduli where as in affidavit, V.nama it is mentioned as Manoj Kumar Muduli
20	D-ABLAPL/30568/2025	SAROJ KUMAR DASH	2025-10-01	1. Page 13 and 14 not legible
21	D-WP(C)/39788/2025	DR. PRASANTA KUMAR MISHRA	2025-10-01	.Subject Code Not Furnished .
22	D-BLAPL/30509/2025	BAIJAYANTI MOHANTY	2025-10-01	1. page no 14 not filled.
23	D-BLAPL/30477/2025	PVS NANAJI ACHARY	2025-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. T.R number not tally with cause title and first para of the petition copy.Serial no 4 not correctly mentioned in the affidavit.
24	D-ABLAPL/30614/2025	JAYAKRISHNA MOHAPATRA	2025-10-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In affidavit, petitioner name wrongly furnished. 2. Page no 9 not legible
25	D-CMP/41017/2025	SIDHANT DWIBEDI	2025-10-01	1.As per I.A.Petition, the impugned order under challenge is neither mention in the cause title nor in the prayer.2.Status of both parties not furnished.
26	D-CRLMC/30048/2025	SUJATA JENA	2025-10-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
27	D-ABLAPL/30617/2025	JAYAKRISHNA MOHAPATRA	2025-10-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
28	D-ABLAPL/30563/2025	KARUNAKAR GAYA	2025-10-01	1. In Index page marking not done in respect of FIR copy 2. Annexure-1 not attested.
29	D-ABLAPL/30562/2025	SUBASH CHANDRA SAHOO	2025-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not mentioned in the affidavit.
30	D-WP(C)/39693/2025	DR. PRASANTA KUMAR MISHRA	2025-10-01	1.Adhesive Stamp of Rs.30/- to be paid on I.A..
31	D-BLAPL/30476/2025	BISWAJIT RANJAN	2025-10-01	Date of Rejection order not tally with Index.

		TRIPATHY		
32	D-WP(C)/39789/2025	PRADEEP KUMAR KHUNTIA	2025-10-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
33	D-BLAPL/30531/2025	PRASANTA KUMAR SATAPATHY	2025-10-01	14-NOT PROPERLY INDEXED.
34	D-ABLAPL/30496/2025	SARBESWAR SAHOO	2025-10-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of the Adv not sign in the v.nama.
35	D-FAO/40578/2025	SUJATA SAHOO	2025-10-01	Vakalatnama properly stamped, Executed and accepted - full signature require
36	D-BLAPL/30525/2025	RADHA KANTA MAHAKUR	2025-10-01	1. Name of Father of the Petitioner not furnished in the cause title.2. As per Index, Annexure-1 and 2 not described in the petition.
37	D-BLAPL/30637/2025	DEVASHIS PANDA	2025-10-01	Signature of petitioner in V>Nama.not tally with petition.
38	D-ABLAPL/30582/2025	SUSAMA PRADHAN	2025-10-01	1. In declaration under affidavit, no. of paragraph wrongly furnished. 2. page no 14 and 15 not legible

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 01-10-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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